

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

13. C.P.(IB)-1893(MB)/2019

CORAM: SHRI H.V SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **24.03.2021**.

NAME OF THE PARTIES: Indian Infrastructure Corporation Limited
V/s
Shivtarana Trading Company Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the petitioner/OC, Mr. Ahmed Chunawala is present through virtual hearing.

Service affidavit is not filed by the petitioner despite direction of this Tribunal vide its order dated on 12.02.2021. Therefore, the Company Petition is dismissed for non-service of notice on the respondent.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V SUBBA RAO
Member (Judicial)